

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-CW-100/2020)

M/s Despamont Petitioner.

Vs

State of Goa & Ors. Respondents.

Shri K. Morajkar, Advocate for the petitioner.

Shri G. Shetye, Addl. Govt. Advocate for the State.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 20th August 2020.

P.C.

The petitioner's counsel seeks time to file rejoinder.

2. Post the matter on 28.8.2020.

DAMA SESHADRI NAIDU, J.

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